

(d) All apprehended trawlers have been handed over to the respective State/UT Authorities for appropriate legal action under the MZI Act and Rules thereunder.

(e) All Indian Naval and Coast Guard Ships have been provided with lists of trawlers authorised to fish in our waters. Any suspicious trawlers encountered by our Ships on passage are checked for authorisation. Regular patrolling is being undertaken by Naval and Coast Guard Ships/Aircraft all along the coast to check illegal fishing by foreign trawlers.

#### **Rail Link in Chennai**

2326. SHRI VAIKO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that the Chennai central and Chennai Egmore have not been connected by rail so far;

(b) if of, whether the Government are considering to connect these two important stations directly; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) There is a Broad Gauge track between Chennai Central and Chennai Egmore.

(b) and (c) Do not arise

#### **Doubling of Jolarpet-Bangalore Rail Line**

2327. SHRI K.H. MUNIYAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether doubling of Railway line between Jolarpet and Bangalore Via Bangarpet has not been completed;

(b) if so, the break-up of doubling work completed on this line so far; and

(c) the time by which this work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) and (c) Double line exists between Jolarpet and Kuppam and between Bangalore and Malur. Work is in progress between Bangarpet and Malur and is targeted for completion in 1998-99. Work is sanctioned between Bangarpet and Kuppam and will be progressed to completion in the coming years as per availability of resources.

*[Translation]*

#### **HUDCO Assistance to Rajasthan**

2328. SHRI NARENDRA BUDANIA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether HUDCO has provided financial assistance to Rajasthan for drainage system;

(b) if so, the details of the amount provided during each of the last three years;

(c) the names of the on-going projects, district-wise; and

(d) the date by which the projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Yes, Sir.